

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 50/9/HDB/2018
NAME OF THE COMPANY	Nilgiri Power Pvt Ltd
NAME OF THE PETITIONER(S)	Inox Wind Limited
NAME OF THE RESPONDENT(S)	Nilgiri Power Pvt Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A.S. Prashanth Amin Bavani	Adv. Adv.	9000 157242	
Pulkit	Adv.		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsels Mr.A.S.Prashant, Mr.Amin Bavani and Mr.Pulkit present for Petitioner.

Respondent not filed reply.

Respondent counsel requested time to file reply.

Respondent shall file reply within one week serving a copy in advance to the Petitioner.

List the matter on 26.03.2018 for hearing before admission.

(MEMBER (Judicial))